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Kochi – 682 031
Dated - 25/07/2018

C5-110340/2017

OFFICIAL MEMORANDUM

Sub: Filling up of various posts in the AFT, Regional Bench Kochi on deputation basis – applications – called for – Regarding.

Ref: Circular No. AFT/RBK/E-1/2011 dated 16.07.2018 of the Registrar(i/c), Regional Bench, Kochi.

Copy of the Circular referred is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.

2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.

3. The period of all deputations in the service of the applicant with the bodies therein should be furnished.

4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.

5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of of the Court will be managed during the period between the date of relief and the dated of joining of a substitute/fresh hand in the event of deputation.